

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3513  
ANSWERED ON:16.04.2010  
EXCESSES ON CHILDREN IN SCHOOLS  
Nahata Smt. P. Jaya Prada

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) : whether excesses on children in schools are increasing day by day;
- (b) : if so, the details and number of complaints received by National Commission for Protection of Child Rights (NCPCR) during each of the last three years and the current year regarding beating, harassment, humiliation and sexual exploitation in schools, State-wise; and
- (c) : the action taken by the Government to check these excesses in schools alongwith the details of guilty persons/agencies punished?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c) : National Commission for Protection of Child Rights (NCPCR) has reported that there has been an increase in the number of cases on excesses on children in schools.

The details of complaints received by NCPCR Statewise, since 2007-08 regarding beating harassment, humiliation and sexual exploitation in schools are at Annex.

The complaints relating to excesses on children in schools, as received in NCPCR, have been referred to the concerned State Governments/UT Administrations and Authorities for taking appropriate action against the culprits under relevant laws.